

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) Development and promotion of tourism is undertaken primarily by the State Governments/Union Territory Administrations. The Ministry of Tourism, Government of India, extends Central Financial Assistance (CFA) to the State Governments/Union Territory Administrations for tourism related projects which are identified in consultation with them, under various tourism schemes of the Ministry, in accordance with the scheme guidelines, *inter-se* priority and availability of funds.

(b) and (c) Ministry of Tourism has sanctioned CFA to the Government of Sikkim for various tourism projects amounting to Rs.188.53 crore during the first four years of the 11th Plan, upto 31.03.2011.

Tribal Building Construction Scheme

1995. SHRI NATUJI HALAJI THAKOR:

SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the budget allocated for the tribal building construction scheme during the 2008-09, 2009-10 and 2010-11, State-wise and Tribal dominated districts; and

(b) the details of the budget allocated for the research and training programme being run in the field of tribal population of the country socio-economic development of tribal population of the country during the above period and the sharing budgetary allocation to such districts including the State of Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) The Ministry does not implement specific scheme for the tribal building construction.

(b) Under the scheme of Grants-in-aid to Tribal Research Institutes (TRIs), funding support is given to State Governments, on 50:50 basis, for various activities such as conducting research studies on tribal issues, seminars, workshops and training programmes, promotion and construction of tribal museum etc. The State-wise release of funds under grant-in-aid to Tribal Research Institutes during the year 2008-09, 2009-10 and 2010-11 including State of Gujarat is given in statement.

Statement

*State-wise release of funds under grant-in-aid to Tribal Research Institutes (TRIs) during the year
2008-09, 2009-10 and 2010-11*

(Rs. in lakhs)

Sl.No.	Name of State/TRIs	2008-09	2009-10	2010-11
		Sanctioned/ Released	Sanctioned/ Released	Sanctioned/ Released
1	Andhra Pradesh	44.29	35.58	0.00
2	Assam	50.75	17.44	32.69
3	Chhattisgarh	0.00	16.00	15.50
4	Gujarat	8.65	95.83	39.91
5	Himachal Pradesh	0.00	16.57	0.00
6	Jharkhand	29.87	41.79	0.00
7	Kerala	0.00	13.31	40.00
8	Karnataka	0.00	0.00	0.00
9	Madhya Pradesh	388.32	81.39	77.36
10	Maharashtra	48.45	74.78	30.67
11	Manipur	0.00	57.50	49.00
12	Orissa	77.25	50.31	64.83
13	Rajasthan	0.00	23.00	15.82
14	Tamil Nadu	0.00	0.00	0.00
15	Tripura	39.13	47.25	40.00
16	Uttar Pradesh	0.00	0.00	0.00
17	West Bengal	0.38	36.82	0.44
18	A&N Island	0.00	0.00	0.00
TOTAL		687.09	607.55	406.22